

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 1876**  
ANSWERED ON- 11/12/2024

**REPEAL/AMENDMENT OF NATIONAL TRUST ACT**

1876 Shri Manoj Kumar Jha:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) whether Government proposes to repeal or amend the National Trust Act, if so, the details thereof;
- (b) whether there is a proposal for Government to take over the functions of the National Trust, if so, the reasons for such a proposal; and
- (c) the steps being taken to address concerns regarding the potential impact of these changes on the services provided under the Act?

**ANSWER**

**THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI B.L. VERMA)**

(a) to (c): At present, no such proposal is under the consideration of the Government of India.

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